

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**

**HC.VII-35/2020/4373/A dated 26.11.2020**

In view of the recent amendment to the Bengal, Agra and Assam Civil Courts (Assam Amendment) Act, 2020, regarding raising Pecuniary Jurisdiction of Civil Courts in the State of Assam, vide Govt Gazette Notification dated 19/10/2020 published in Assam Gazette Extra Ordinary, the Gauhati High Court has been pleased to direct the AO(J) First Appeal Section, to take necessary steps to distribute and send back all Regular First Appeals (RFAs) and First Appeal against Orders (FAOs) pending in the Registry to the respective District Courts. The AO(J) First Appeal Section is to conduct the exercise in consultation with a team comprising of the Following Officers of this Registry:

1. Sri Purna Prasad Upadhyay, Deputy Registrar
2. Sri Dilip Das, Deputy Registrar
3. Sri Uttam Chandra Boro, Asstt Registrar

This Notification shall come into effect immediately.

By Order,  
Sd/-

R.A. Tapadar

**REGISTRAR (JUDICIAL)**

**Memo HC.VII-35/2020/4373-A /A dated 25.11.2020**

Copy to:

1. The Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Kamrup (Metro)/ Kamrup (Amingaon)/ Nalbari/Bongaigaon/ Goalpara/Dhubri/ Kokrajhar/ Hailakandi/ Karimganj/Cachar, Silchar/ Morigaon/ Nagaon/ Golaghat/ Tinsukia/ Dibrugarh/ Sivasagar/ Jorhat/ Lakhimpur, North Lakhimpur/ Dhemaji/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Barpeta/ Udalguri/ Chirang/ Karbi Anglong/ Dima Hasao/Baksa
4. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwhati.
5. Sri Purna Prasad Upadhyay, Deputy Registrar
6. Sri Dilip Das, Deputy Registrar
7. Sri Uttam Chandra Boro, Asstt Registrar
8. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.

R. A. Tapadar  
26.11.20

**REGISTRAR (JUDICIAL)**

26/11